

No. A-32011/ 05/ 2012-AD II  
Government of India  
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5<sup>th</sup> Floor  
New Delhi, Dated: 16 September, 2014

**Office Memorandum**

**Subject: Approval of the recommendations of remaining items in DPC Meeting held in RD Noida dated 18.07.2014**

The undersigned is directed to refer to the Minutes of the DPC meeting as contained in the RD (NR) letter No. 5(158) ERD/MACP/2014/4049 dated 21.7.2014 and to convey the following approval(s) of the competent authority:

**MACP in Group 'B' Grade Pays**

- (i) 1<sup>st</sup> MACP in GP. Rs. 4800/- w.e.f 01.9.2008 to **Sh. Mohd. Shakeel, AROC, ROC-cum-OL Nainital**
- (ii) 1<sup>st</sup> MACP in GP. Rs. 4800/- w.e.f 24.9.2008 to **Sh. Sanjay Bose, AROC, Kanpur presently posted as AD in Hq (MCA)**
- (iii) 1<sup>st</sup> MACP in GP. Rs. 4800/- w.e.f 25.02.2010 to **Sh. Shiv Pal Singh, C.P in the O/o OL Delhi**
- (iv) 2<sup>nd</sup> MACP in GP. Rs. 4800/- w.e.f 1.9.2008 to **Sh. Dinesh Kumar Dwivedi, JHT, in the O/o OL Allahabad**
- (v) 3<sup>rd</sup> MACP in GP. Rs. 4600/- w.e.f 22.12.2012 to **Sh. Ramesh Kumar Indora, JTA (Retired) in e O/o OL Delhi**
- (vi) 3<sup>rd</sup> MACP in GP. Rs. 4600/- w.e.f 1.9.2013 to **Sh. Vijay Kumar Goswami, JTA, OL Delhi**
- (vii) 3<sup>rd</sup> MACP in GP. Rs. 4600/- w.e.f 7.4.2011 to **Miss. Kavita Tripathi, JTA, in the O/o ROC Kanpur**
- (viii) 3<sup>rd</sup> MACP in GP. Rs. 4600/- w.e.f 9.4.2011 to **Smt. Manju Agarwal, JTA, ROC Kanpur**

(ix) 3<sup>rd</sup> MACP in GP. Rs. 4600/- w.e.f 13.9.2013 to **Smt. Sandhya Mishra, JTA (Retired) in the O/o ROC Kanpur**

(x) 3<sup>rd</sup> MACP in GP. Rs. 4600/- w.e.f 12.9.2013 to **Smt. Kuldeep Kaur, JHT, in the O/o ROC Delhi**


(xi) 2<sup>nd</sup> MACP in GP. Rs. 4600/- w.e.f 30.11.2012 to **Smt. Anupama Z. Harkar. Steno. II, in the O/o RD Noida**

(xii) 2<sup>nd</sup> MACP in GP. Rs. 4600/- w.e.f 21.2.2014 to **Sh. Kailash Chander, Steno Gr.II, in the O/o ROC Chandigarh**

(xiii) 2<sup>nd</sup> MACP in GP. Rs. 4600/- w.e.f 04.2.2014 to **Sh. Prashant Kumar, Steno Gr.II, in the O/o ROC Delhi**

2. The DPC recommendations are based on the vigilance status as on the date of DPC. Before, issuing MACP orders, RD Noida, may ensure, that all the mentioned officers are cleared from vigilance angle, on the effective date of their benefits. The fact, which is the basis of DPC recommendations, may also be re-verified from service books, before orders.

Encl. As above



(Rakesh Kumar)

Under Secretary to the Government of India

Ph. No. 23383507

To

1. RD Noida
2. EG Cell, MCA for loading in employees corner (ACP/MACP).